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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.04.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.228/ BB/2018	For Admission	Sec 9 of I&B code 2016	M/s Indu Corporation Pvt Ltd	Thakordas & Madagarkar Advocate	M/s BhuwalkaSte II Industries Ltd	CK Nandakumar, Varun S, Raghuram Cadambi, Advocates

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: ARADHANA LAKHTAKIA
9986670538

Adv. for Petitioner *Shobha*

RESPONDENT/s: ABHAY ANAND J
9035566591

Adv for Respondent - *AH*

MEMBER (T)

MEMBER(J)

ORDER

Heard Ms. Aradhana Lakhtakia, learned Counsel for the Petitioner and Shri Abhay Anand J., learned Counsel for the Respondent.

Learned Counsel for the Respondent wanted some more time to file necessary documents with regard to the financial status of the Corporate Debtor. Post the case on **08.04.2019**.



Member (T)



Member (J)

Krishna

Verified



Court Officer